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```

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```

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```
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```

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### **Customs Excise and Service Tax Appellate Tribunal** [17]

- A.G.S. Health (P) Ltd. v. Commr. of GST & Central Excise, (Vasa Seshagiri Rao, Member (Technical)), 2025 SCC OnLine CESTAT 3528
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- Yogesh Gupta v. Richfeel Health & Beauty (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 9657
- Yogesh Gupta v. Richfeel Health & Beauty (P) Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 9659
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- Zen Tradelink (P) Ltd. v. Mita Mehul Sedani, (Prabhat Kumar, Member (Technical) and Virendra Singh Bisht, Member (Judicial) (Retd.)), 2024 SCC OnLine NCLT 11195
- Zep Infratech Ltd. v. Earth Water Ltd., (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), 2024 SCC OnLine NCLT 10101
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- Zercon Electrical & Appliances (P) Ltd. v. Jsk Marketing Ltd., (Anil Raj Chellan, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), 2024 SCC OnLine NCLT 9937
- Zielem Industries (P) Ltd. v. Sintex-BAPL Ltd., (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), 2024 SCC OnLine NCLT 10828
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- Zoom Commotrade (P) Ltd., In re, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), 2024 SCC OnLine NCLT 11428
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### National Company Law Appellate Tribunal [10]

Babu Lal v. Jasrati Education Solutions Ltd., (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), 2025 SCC OnLine NCLAT 1644

Boorugu Infra Projects (P) Ltd. v. Birendra Kumar Agarwal, (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), 2025 SCC OnLine NCLAT 1643

Chenchaiah Vemuru v. Canara Bank Ltd., (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), 2025 SCC OnLine NCLAT 1642

Era Labourer Union of Sidcul v. Apex Buildsys Ltd., (Ashok Bhushan, Chairperson, Barun Mitra, Member (Technical) and Arun Baroka, Member (Technical)), 2024 SCC OnLine NCLAT 2358

Korea Trade Insurance Corpn. v. Amrit Polychem (P) Ltd., (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), 2025 SCC OnLine NCLAT 1645

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Shankar Khandelwal v. Omkara Asset Reconstruction (P) Ltd., (N. Seshasayee, Member (Judicial) and Arun Baroka, Member (Technical)), 2025 SCC OnLine NCLAT 1641

Sonali Prashant Shinde v. Vikram Vilasrao Salunke, (Yogesh Khanna, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), 2025 SCC OnLine NCLAT 1648

Toyfort v. Competition Commission of India, (Rakesh Kumar Jain, Member (Judicial), Naresh Salecha, Member (Technical) and Indevar Pandey, Member (Technical)), 2024 SCC OnLine NCLAT 2357

Union Roadways Ltd. v. Ice Steel 1 (P) Ltd., (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), 2025 SCC OnLine NCLAT 1646

#### **Central Rules** [5]

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Ministry of Consumer Affairs [Noti. No. G.S.R. 778(E)]

Ministry of Consumer Affairs [Noti. No. G.S.R. 779(E)]

Ministry of Finance [Noti. No. G.S.R. 789(E)]

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Goa Appropriation (Vote on Account) Act, 2013

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Punjab Motor Vehicles Taxation Act, 1924

Punjab Motor Vehicles Taxation (Amendment) Act, 2021

Punjab Abadi deh (Record of Rights) Act, 2021

Sardar Beant Singh State University Act, 2021

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Punjab Regional and Town Planning and Development (Amendment) Act, 2021

Punjab Apartment Ownership Act, 1995

Punjab Apartment Ownership (Amendment) Act, 2021

Punjab Anti Red Tape Act, 2021

Punjab Village Common Lands (Regulation) Amendment Act, 2021

Punjab Bureau of Investment Promotion Act, 2016

Punjab Bureau of Investment Promotion (Amendment) Act, 2021

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Goa School Education (Amendment) Rules, 1986

Government of Goa, Directorate of Art & Culture, Group 'C, Non-Ministerial, Non-Gazetted posts, Recruitment Rules, 2013

Goa Ground Water Regulation (Amendment) Rules, 2013

Punjab Industries Non-Technical (Group-A) Amendment Service Rules, 2021

Punjab Regional and Town Planning and Development (General) First Amendment Rules, 2021

Uttar Pradesh Goods and Services Tax (Sixty-seventh Amendment) Rules, 2025

## **Policy Document** [1]

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